

12.35 hrs.

ELECTIONS TO COMMITTEES

(i) ESTIMATES COMMITTEE

SHRI R. K. SINHA (Faizabad) : I beg to move : "That the members of this House do proceed to elect in the manner required by sub-rule(1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1974 and ending on the 30th April, 1975".

MR. SPEAKER : The question is :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1974 and ending on the 30th April, 1975".

The motion was adopted.

(ii) PUBLIC ACCOUNTS COMMITTEE

SHRI JYOTIRMOY BOSU (Diamond Harbour) : I beg to move :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1974 and ending on the 30th April, 1975".

MR. SPEAKER : The question is :

"That the members of this House do proceed to elect in the manner required

by sub-rule (1) of Rule 309 of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Accounts for the term beginning on the 1st May, 1974 and ending on the 30th April, 1975".

The motion was adopted.

SHRI JYOTIRMOY BOSU : I beg to move :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1974 and ending on the 30th April, 1975, and do communicate to this House the names of the members so nominated by Rajya Sabha".

MR. SPEAKER : The question is :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of the House for the term beginning on the 1st May, 1974 and ending on the 30th April, 1975, and do communicate to this House the names of the members so nominated by Rajya Sabha".

The motion was adopted.

(iii) COMMITTEE ON PUBLIC UNDERTAKINGS

SHRIMATI SUBHADRA JOSHI (Chandni Chowk) : I beg to move :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves

to serve as members of the Committee on Public Undertakings for the term beginning on the 1st May, 1974 and ending on the 30th April, 1975".

MR SPEAKER The question is

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 312B of the Rules of Procedure and Conduct of Business in Lok Sabha, fifteen members from among themselves to serve as members of the Committee on Public Undertakings for the term beginning on the 1st May, 1974 and ending on the 30th April 1975".

The motion was adopted

SHRIMATI SUBHADRA JOSHI
I beg to move

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May 1974 and ending on the 30th April 1975 and do communicate to this House the names of the members so nominated by Rajya Sabha"

MR. SPEAKER The question is

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May, 1974 and ending on the 30th April 1975, and do communicate to this House the names of the members so nominated by Rajya Sabha".

The motion was adopted

12 38 hrs

PLANTATIONS LABOUR (AMENDMENT) BILL

CONCURRENCE IN RAJYA SABHA RECOMMENDATION TO APPOINT MEMBER TO JOINT COMMITTEE

THE MINISTER OF LABOUR (SHRI RAGHUNATHA REDDY) I beg to move

"That this House do concur in the recommendation of Rajya Sabha that Lok Sabha do appoint a member of Lok Sabha to the Joint Committee of the Houses on the Bill further to amend the Plantations Labour Act, 1951, in the vacancy caused by the resignation of Shri G Venkatswamy and do resolve that Shri Balgovind Verma be nominated to the said Joint Committee to fill the vacancy"

MR SPEAKER The question is

"That this House do concur in the recommendation of Rajya Sabha that Lok Sabha do appoint a member of Lok Sabha to the Joint Committee of the Houses on the Bill further to amend the Plantations Labour Act, 1951, in the vacancy caused by the resignation of Shri G Venkatswamy and do resolve that Shri Balgovind Verma be nominated to the said Joint Committee to fill the vacancy"

The motion was adopted

SHRI JYOTIRMOY BOSU (Diamond Harbour) May I with your permission raise an issue? That is regarding lock-out by Coca Cola Company I have written about that three times

MR SPEAKER Mr Bosu, do not raise that without my permission I did not give you the permission. I have not